

146

3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 07 /2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December, 2016, 10.30 A.M

Name of the Company		Anup Chakraborty. -Versus- Richbirds Properties Pvt. Ltd. & Ors.		
Under Section		241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

ORDER

None appeared from petitioners and respondents.

The petition is dismissed in default. The interim order passed
earlier stands vacated.



(S. Vijayaraghavan)
Member (T)



(Vijai Pratap Singh)
Member (J)